

(2) Annual Report of the Hindustan Zinc Limited, Udaipur for the year 1972-73 along with the Audited Accounts and comments of the Comptroller and Auditor General. [Placed in Library. See No. LT-6345/74]

REVIEWS & ANNUAL REPORTS OF BHARAT HEAVY PLATE & VESSELS LTD. AND BHARAT PUMP AND COMPRESSORS LTD FOR 1972-73 AND COMMERCIAL VEHICLES (RESTRICTION ON RE-SALE) ORDER, 1974

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): I beg to lay on the Table—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956—

- (i) (a) Review by the Government on the working of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1972-73.
- (b) Annual Report of the Bharat Heavy Plate and Vessels Limited, Visakhapatnam, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon [Placed in Library. See No. LT-6346/74]
- (ii) (a) Review by the Government on the working of the Bharat Pumps and Compressors Limited, Naini, Allahabad, for the year 1972-73.
- (b) Annual Report of the Bharat Pumps and Compressors Limited, Naini, Allahabad, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—6347/74]

(2) A copy of the Commercial Vehicles (Restriction on Re-sale) Order, 1974 (Hindi and English versions) published in Notification No. S.O. 27(E) in Gazette of India dated the 11th January, 1974, issued under section 18G of the Industries (Development and Regulation) Act. 1951 [Placed in Library See No. LT-6348/74]

REPORTS ON FATAL ACCIDENTS AT GIC STONE (BAJRI) QUARRY AT TANAKPUR U.P. AND GHURMA LIMESTONE MINE OF U.P. STATE CEMENT CORPORATION LTD., COAL MINES FAMILY PENSION (CRD AMDT.) SCHEME ETC.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): I beg to lay on the Table—

- (1) A copy of the Report (Hindi and English versions) on the fatal accident at G.I.C. Stone (Bajri) Quarry at Tanakpur (Almora Division of Uttar Pradesh) on the 29th December, 1972. [Placed in Library. See No. LT-6349/74]
- (2) A copy of the Report (Hindi and English versions) on the fatal accident at Ghurma Limestone Mine of U.P. State Cement Corporation Limited in Mirzapur District (Uttar Pradesh) on the 2nd September, 1973 [Placed in Library See No. LT-6350/74]
- (3) (i) A copy of the Coal Mines Family Pension (Third Amendment) Scheme, 1973 (Hindi and English versions) published in Notification No. G.S.R. 1223 in Gazette of India dated the 10th November, 1973, under section 7A of the Coal Mines Provident Fund, Family Pension and Bonus Schemes Act. 1948.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification [Placed in Library. See No. LT-6351/74]

[Shri Balgovind Verma]

- (4) A copy of the Minimum Wages (Central) Amendment Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 139 in Gazette of India dated the 2nd February, 1974, under section 30A of the Minimum Wages Act, 1948. [Placed in Library. See No. LT-6352/74]
- (5) A copy of the Audited Accounts (Hindi and English versions) of Employees State Insurance Corporation for the year 1970-71, together with the Audit Report thereon, under section 36 of the Employees State Insurance Act, 1948. [Placed in Library. See No. LT-6353/74]

12.34 hrs.

#### BUSINESS OF THE HOUSE

**THE MINISTER OF PARLIAMEN- TARY AFFAIRS (SHRI K. RAGHU RAMAIAH):** With your permission, Sir, I rise to announce that Government Business in this House during the week commencing 11th March, 1974, will consist of :—

- (1) Discussion on the Resolution seeking approval of the Proclamation issued by the President in respect of the State of Gujarat.
- (2) Consideration of any item of Government Business carried over from today's Order Paper.
- (3) General discussion on the General Budget for 1974-75.
- (4) Submission to the vote of the House of Demands for Grants on Account (General) for 1974-75.

**SHRI SAMAR GUHA (Contai):** Almost every day news appears in the papers that West Bengal is faced with acute shortage of food. This matter has been raised more than once on the floor of the Assembly and the Chief Minister of West

Bengal made a statement in the Assembly also on this matter. Nothing has been reported from the Centre, whether the shortage in food supply would be made up from the Centre, whether any steps have been taken in this direction.

It has also appeared in the press that there is a threat of breakdown of the distribution system in the rural areas. In the fair price shops there is no food. Sometimes even the supply of milo is stopped. I would request the hon. Minister to make a statement on the floor of the House about the position of food supplies to West Bengal. I hope they will take lessons from the Gujarat affairs and would avert such a situation in other States.

**SHRI S. M. BANERJEE (Kanpur):** I would like to raise two issues. I am happy that Shrimati Sushila Rohatgi is here, because she is dealing with General Insurance. There is a country-wide agitation going on to protest against the Finance Minister's decision not to respect the agreement reached between the employees' association and the General Insurance Corporation. The agitation is going on and people are on hunger strike. There is also going to be a country-wide token strike. I would request Shrimati Rohatgi, who is seized of the problem, to take note of the mood of the workers and assure this House that further negotiations will be started with employees to avert a further worsening of the situation.

My second point also concerns the Finance Ministry. It came out in the newspapers that another instalment of dearness allowance has become due to the Central Government employees, because of the failure of the Government to hold the price line. Since the cost of living index has crossed a particular figure, in accordance with the recommendations of the Pay Commission, another instalment of dearness allowance has fallen due. In fact, the *Times of India* of the 4th March has got the heading "More DA for Central Staff falls due". We do not want any increased dearness allowance; we want the prices to come down. But the Government has